NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.35(ND/2016 RT CP No.15/Chd/CHD/2016 along with CA No.51/2017

In the matte	er of:	
Smt.Harjit k	aur.	Petitioner
	Versus.	
M/s Shree M	Maya Pulp & Papers Pvt. Ltd. & Anr.	Respondents
Present:	Mr.Jaikush Hoon, Advocate with Mr.Daman Popli,	

Advocate for petitioner.
Mr.Manish Jain, Advocate with Ms.Divya Sharma,

Advocate for respondents.

Due to paucity of time, the matter is adjourned to 13.10.2017 for arguments. The miscellaneous applications shall also be heard along with the main case.

(Justice R.P.Nagrath)
Member (Judicial)

September 08, 2017.